NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION

: 111, 397/398, 402, 403, 406 and Schedule XI

S.No. Name (in Capital)

Represented by

Signature

P. H Arvindh Pandian Sr. Advocate

Counsul

Sai Vil

(2) Kanshik N Shanma fr. R3

counselfor

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 06.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk